

Budget of Commonwealth Games 2010

1485. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total Budget for 2010 Commonwealth Games at Delhi;
- (b) whether all money is being given by the State; and
- (c) whether Government is satisfied with the progress of construction work of Commonwealth sites, Airports, Roads, Flyovers and Stadia?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The current estimates for the budget for holding Commonwealth Games, 2010 at Delhi are Rs. 9865 crore.

(b) Out of the above, Rs. 1770 crore has been approved for release to the Government of National Capital Territory of Delhi (GNCTD), for various sports, civic projects etc. related to the Commonwealth Games, 2010. These projects of GNCTD will entail expenditure of Rs. 9000 crore and the balance funds would be met by them from their own resources.

(c) The projects related to the Commonwealth Games will be completed in time for the Games.

PAPERS LAID ON THE TABLE

MOU (2009-10) between Government of India and HUDCO

THE MINISTER OF HOUSING URBAN POVERTY ALLEVIATION AND THE MINISTER OF TOURISM (KUMARI SELJA): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), for the year 2009-2010. [Placed in Library. See No. L.T. 137/15/09]

I. Notifications of Ministry of Personnel, Public Grievances and Pensions

II. Memoranda of Understanding (2009-10) between Government of India and various Corporation Ltd.

III. Outcome budget (2009-10) of Department of Space and Ministry of Science and Technology

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC

GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:—
 - (1) G.S.R. 188 (E), dated the 24th March, 2009, publishing the Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2009.
 - (2) G.S.R. 189 (E), dated the 24th March, 2009, publishing the Indian Police Service (Pay) Amendment Rules, 2009.
 - (3) G.S.R. 190 (E), dated the 24th March, 2009, publishing the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2009.
 - (4) G.S.R. 191 (E), dated the 24th March, 2009, publishing the Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 2009.
 - (5) G.S.R. 192 (E), dated the 24th March, 2009, publishing the Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2009.
 - (6) G.S.R. 193 (E), dated the 24th March, 2009, publishing the Indian Forests Service (Fixation of Cadre Strength) Second Amendment Regulations, 2009.
 - (7) G.S.R. 194 (E), dated the 24th March, 2009, publishing the Indian Forest Service (Pay) Amendment Rules, 2009.
 - (8) G.S.R. 230 (E), dated the 1st April, 2009, publishing the Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2009.
 - (9) G.S.R. 231 (E), dated the 1st April, 2009, publishing the Indian Police Service (Pay) Second Amendment Rules, 2009.
 - (10) G.S.R. 253 (E), dated the 15th April, 2009, publishing the Indian Administrative Service (Pay) Amendment Rules 2009. [Placed in Library. For (1) to (10) See No. L.T. 252/15/09]
- (ii) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 297 (E), dated the 30th April, 2009, publishing the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2009, under article 320 of the Constitution of India. [Placed in Library. See No. L.T. 251/15/09]

- (iii) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 445 (E), dated the 24th June, 2009, publishing the Central Administrative Tribunal (Staff) (Conditions of Service) Amendment Rules, 2009, under sub-section (1) of Section 37 of the Administrative Tribunals Act, 1985. [Placed in Library. See No. L.T. 253/15/09]

II. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Uranium Corporation of India Limited (UCIL) for the year 2009-2010. [Placed in Library. See No. L.T. 247/15/09]
- (ii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited (ECIL) for the year 2009-2010. [Placed in Library. See No. L.T. 250/15/09]
- (iii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Indian Rare Earths Limited (IREL) for the year 2009-2010. [Placed in Library. See No. L.T. 249/15/09]
- (iv) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL) for the year 2009-2010. [Placed in Library. See No. L.T. 248/15/09]
- (v) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVANI) for the year 2009-2010. [Placed in Library. For (i) to (v) See No. L.T. 251/15/09]

III. A copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget for the year 2009-2010 in respect of the Department of Space; [Placed in Library. See No. L.T. 254/15/09]
- (ii) Outcome Budget for the year 2009-2010 in respect of the Department of Science and Technology in the Ministry of Science and Technology; [Placed in Library. See No. L.T. 71/15/09]
- (iii) Outcome Budget for the year 2009-2010 in respect of the Department of Scientific and Industrial Research in the Ministry of Science and Technology; and [Placed in Library. See No. L.T. 70/15/09]
- (iv) Outcome Budget for the year 2009-2010 in respect of the Department of Bio-Technology in the Ministry of Science and Technology. [Placed in Library. See No. L.T. 69/15/09]